

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/28574/2026 BLAPL/9750/2026	UMUDI KRISHNA RAO VS STATE OF ODISHA	MANGU NANDY VS	MATHILI /23 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000025/2021
2	D-BLAPL/28575/2026 BLAPL/9751/2026	SUBHAM KOKATE VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	NISCHINTAKOILI /138 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000292/2025
3	D-BLAPL/28576/2026 BLAPL/9752/2026	SUBHAM KOKATE VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	MAHANGA /115 /2026 CIVIL JUDGE (JD) CUM JMFC,MAHANGA GR/0000174/2026
4	D-BLAPL/28578/2026 BLAPL/9753/2026	ASHWIN DEVIDAS KIRANPURE VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	SONEPUR /114 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000031/2026
5	D-BLAPL/27056/2026 BLAPL/9754/2026	HIMANSHU SEKHAR SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	BAISINGA /359 /2025 DISTRICT & SESSIONS JUDGE,BARIPADA ST/0000150/2025
6	D-BLAPL/28613/2026 BLAPL/9755/2026	SAHIL PATEL VS STATE OF ODISHA	SK. ZAFARULLA VS	BADMAL /309 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000064/2026
7	D-BLAPL/27363/2026 BLAPL/9756/2026	TARUN FAUJDAR @ TARUN FOUZDUR VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KUNDEI /53 /2026 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000018/2026
8	D-BLAPL/27754/2026 BLAPL/9757/2026	NARESH KUMAR SWAIN @ MANAS VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	MARKAT NAGAR /267 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000177/2026
9	D-BLAPL/27779/2026 BLAPL/9758/2026	JHILI SAHU VS STATE OF ODISHA	SAILABALA JENA VS	PARLAKHEMUNDI /65 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA GR/0000144/2025
10	D-BLAPL/28690/2026 BLAPL/9759/2026	SUDAM SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAUNISUNI /152 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000090/2024
11	D-BLAPL/27817/2026 BLAPL/9760/2026	HEMANTA BHOI@NETA@HINDOL VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /207 /2022 A.D.J.,ATHAGARH(Cuttack) ST/0000044/2024

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12	D-BLAPL/27905/2026 BLAPL/9761/2026	MUKUNDA PATRA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /183 /2026 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000313/2026
13	D-BLAPL/28698/2026 BLAPL/9762/2026	BIKRAMDEV HALANG VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SEMILLIGUDA /123 /2026 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000080/2026
14	D-BLAPL/28052/2026 BLAPL/9763/2026	AJIT@KALU@SUGRIB GOCHHAYAT VS STATE OF ODISHA	PARTHA SARATHI TRIPATHY VS	CHHENDIPADA /342 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000037/2026
15	D-BLAPL/28442/2026 BLAPL/9764/2026	DIVYANSHU KUMAR PANDEY VS STATE OF ODISHA	KULDEEP MOHANTY VS	BIRMITRAPUR /312 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000016/2026
16	D-BLAPL/28073/2026 BLAPL/9765/2026	DHANA @ SUBRAT SENAPATI VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /292 /2026 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000095/2026
17	D-BLAPL/28084/2026 BLAPL/9766/2026	SIBANI SANKAR MOHAPATRA VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	PURI SADAR /398 /2024 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) TR/0000044/2025
18	D-BLAPL/28101/2026 BLAPL/9767/2026	PRADIP DORA VS STATE OF ODISHA	BISWA RANJAN DAS VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON 2(A)CC/0000047/2025
19	D-BLAPL/28704/2026 BLAPL/9768/2026	ASUTOSH MISTRY VS STATE OF ODISHA	ABHAS MOHANTY VS	CHITRAKONDA /203 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000220/2023
20	D-BLAPL/28205/2026 BLAPL/9769/2026	BATUA @ KESHAB BASTIA VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	CRRI /174 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000753/2026
21	D-BLAPL/28255/2026 BLAPL/9770/2026	DIBAKAR SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /242 /2026 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000254/2026
22	D-BLAPL/28705/2026 BLAPL/9771/2026	KUNA PRADHAN VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	PARJANG /129 /2026 J.M.F.C,PARJANG(Dhenkanal) GR/0000158/2026
23	D-BLAPL/28280/2026	KARUNAKAR SINGH @ KARAN	RANJAN KUMAR NAYAK	AIRPORT P.S. /33 /2026

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	BLAPL/9772/2026	VS STATE OF ODISHA	VS	S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000310/2026
24	D-BLAPL/28293/2026 BLAPL/9773/2026	BIKASH KUMAR SAH @ BIKASH SAH VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	JHARSUGUDA /368 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000040/2026
25	D-BLAPL/28309/2026 BLAPL/9774/2026	PRAHALLAD GURU @ GURIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NUAGAON /93 /2021 A.D.J.,NAYAGARH(Nayagarh) ST/0000186/2021
26	D-BLAPL/28706/2026 BLAPL/9775/2026	DEBENDRA BEHERA VS STATE OF ODISHA	RAJIB LOCHAN PATTHAIK VS	MACHHKUND /63 /2021 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000069/2021
27	D-BLAPL/28481/2026 BLAPL/9776/2026	KANHA SAHU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	RAMPUR (SONEPUR) /44 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000006/2026
28	D-BLAPL/28103/2026 BLAPL/9777/2026	JATEN SAGAR MALI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RAYAGADA TOWN /194 /2026 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000034/2026
29	D-BLAPL/28483/2026 BLAPL/9778/2026	BIRANCHI NARAYAN SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPL.TASK FORCE /16 /2022 2ND A.D.J.,KHURDA(Khordha) TR/0000057/2022
30	D-BLAPL/28219/2026 BLAPL/9779/2026	HAPPY @ BIBHUTI BHUSAN PARIDA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	S.P.(CID-CRL),CUTTACK /6 /2026 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001006/2026
31	D-BLAPL/28707/2026 BLAPL/9780/2026	SARVESH YADAV VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000095/2026
32	D-BLAPL/28484/2026 BLAPL/9781/2026	AKSHAYA NAHAK@AKSHAYA KUMAR NAHAK VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	POLASARA PS /146 /2022 A.D.J.,KODALA(Ganjam) ST/0000041/2024
33	D-BLAPL/28709/2026 BLAPL/9782/2026	GOBINDA DAS VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RAMBHA (KHALLIKOTE) /460 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0001395/2026
34	D-BLAPL/28494/2026 BLAPL/9783/2026	MD.SUFIYAN VS	DIBYA PRAKASH MISHRA VS	JHARSUGUDA GRPS /75 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)

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35	D-BLAPL/28507/2026 BLAPL/9784/2026	STATE OF ODISHA MOTIRANJAN DHARUA@PINTU SAHU VS	JAGABANDHU SAHU VS	Spl/0000061/2026 SOHELLA /229 /2026 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEL GR/0000389/2026
36	D-BLAPL/28335/2026 BLAPL/9785/2026	STATE OF ODISHA JITU SAHU @ JITENDRA KUMAR SAHU VS	PRASANJEET PARIDA VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir)
37	D-BLAPL/28568/2026 BLAPL/9786/2026	STATE OF ODISHA AJAY KUMAR NAIK VS	LAXMIDHAR MAHAPATRA VS	2(A)CC/0000007/2026 BHARATPUR PS /382 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE
38	D-BLAPL/28339/2026 BLAPL/9787/2026	STATE OF ODISHA KISHOR KUMBHAR @ KISHORE KUMAR VS	RAJESH PRADHAN VS	TR/0000318/2024 / /0 SPECIAL JUDGE, TITLAGARH(Balangir)
39	D-BLAPL/28710/2026 BLAPL/9788/2026	STATE OF ODISHA ANIL GOCHHAYAT VS	BISWAJIT PASAYAT VS	2(A)CC/0000007/2026 / /0 J.M.F.C,CUTTACK(Cuttack)
40	D-BLAPL/28571/2026 BLAPL/9789/2026	STATE OF ODISHA SANU@SATYAPRAKASH GOCHHAYAT VS	BAISHNAB CHARAN PATRA VS	2(A)CC/0000102/2026 NALCO /246 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anug
41	D-BLAPL/28437/2026 BLAPL/9790/2026	STATE OF ODISHA BUDHU KERAJ VS	KULDEEP MOHANTY VS	Spl/0000071/2026 TIRING /31 /2026 A.D.J.,RAIRANGAPUR(Mayurbhanj)
42	D-BLAPL/28740/2026 BLAPL/9791/2026	STATE OF ODISHA ASHOK BEHERA VS	SUDHANSU SEKHAR DASH VS	ST/0000024/2026 NAYAPALLI P.S. /171 /2025 A.D.J.,BHUBANESWAR(Khordha)
43	D-BLAPL/28749/2026 BLAPL/9792/2026	STATE OF ODISHA MADHA @ BIJAY BEHERA VS	DIBYA JYOTI SAHOO VS	TR/0000192/2025 SAHADEV KHUNTA /271 /2024 A.D.J.,BALASORE(Baleshwar)
44	D-BLAPL/28715/2026 BLAPL/9793/2026	STATE OF ODISHA SUKRA MADHI VS	UMESH CHANDRA DORA VS	ST/0000465/2024 M.V.79 /32 /2008 A.D.J.,MALKANGIRI(Malkangiri)
45	D-BLAPL/28716/2026 BLAPL/9794/2026	STATE OF ODISHA JAGADISH MOHANTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	CT/0000060/2026 Bamapada (Industrial Area) /181 /2026 J.M.F.C.,BALASORE(CITY)(Baleshwar) CT/0000583/2026

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46	D-BLAPL/28717/2026 BLAPL/9795/2026	MANAS DEHURY @ MANASH DEHURY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /504 /2025 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000573/2025
47	D-BLAPL/27395/2026 BLAPL/9796/2026	LALU@KRUPASINDHU HARIJAN VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE SADAR /138 /2026 SPECIAL JUDGE(POCSO),JEYPORE(Kora TR/0000046/2026
48	D-BLAPL/28737/2026 BLAPL/9797/2026	VISHAL SHAMRAO PAWAR @ PAWAR V.S VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /150 /2026 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000079/2026
49	D-BLAPL/27538/2026 BLAPL/9798/2026	KALIA @ KARUNAKAR KANHAR VS STATE OF ODISHA	BIBHUDATTA PANDA VS	SARANGADA /102 /2026 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000049/2026
50	D-BLAPL/28739/2026 BLAPL/9799/2026	SANKAR NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /642 /2025 A.D.J.,ASKA(Ganjam) ST/0000032/2026
51	D-BLAPL/28745/2026 BLAPL/9800/2026	MADHA @ BIJAY BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	SAHADEV KHUNTA /273 /2024 A.D.J.,BALASORE(Baleshwar) ST/0000466/2024
52	D-BLAPL/28747/2026 BLAPL/9801/2026	MADHA @ BIJAY BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	SAHADEV KHUNTA /272 /2024 A.D.J.,BALASORE(Baleshwar) ST/0000464/2024
53	D-BLAPL/28852/2026 BLAPL/9802/2026	SADANAND PRADHAN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	ORIENT /223 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000062/2026
54	D-BLAPL/26715/2026 BLAPL/9803/2026	MANTU @ UMAKANTA MOHANTY VS STATE OF ODISHA	ACHYUTA NANDA ROUTRAY VS	BANSADA /51 /2025 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000048/2026
55	D-BLAPL/27691/2026 BLAPL/9804/2026	HARISH CHANDRA SAHU @ SAHOO VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BHANDARIPOKHARI /301 /2026 J.M.F.C. II BHADRAK(Bhadrak) GR/0000296/2026
56	D-BLAPL/28854/2026 BLAPL/9805/2026	KANHA SETHI VS STATE OF ODISHA	BISWA RANJAN DAS VS	BERHAMPUR SADAR /296 /2024 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000015/2026
57	D-BLAPL/28000/2026	AZMIR SEKH @ NAKBOR	AMLAN SHAKTI PAUL	SPECIAL CRIME UNIT /10 /2024

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	BLAPL/9806/2026	VS STATE OF ODISHA	VS	3RD A.D.J., BHUBANESWAR(Khordha) TR/0000471/2024
58	D-BLAPL/28855/2026 BLAPL/9807/2026	UBAS RAITA @ UDAS @ JUDAS RAITA VS STATE OF ODISHA	BISWA RANJAN DAS VS	MOHANA /41 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000052/2025
59	D-BLAPL/28751/2026 BLAPL/9808/2026	UPENDRA SINGH VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000602/2026
60	D-BLAPL/28923/2026 BLAPL/9809/2026	DEEPAK KUMAR CHHIPA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000075/2026
61	D-BLAPL/28863/2026 BLAPL/9810/2026	GURU CHARAN PRADHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	ANGUL SADAR PS /354 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000025/2026
62	D-BLAPL/27737/2026 BLAPL/9811/2026	TUNI DAS VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	KALINGA NAGAR /105 /2026 A.D.J.,JAJPUR ROAD(Jajapur) ST/0000105/2026
63	D-BLAPL/27714/2026 BLAPL/9812/2026	SK RAJIB VS STATE OF ODISHA	SOMANATH MITRA VS	BHUBANESWAR G.R.P.S. /43 /2026 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000173/2026
64	D-BLAPL/27775/2026 BLAPL/9813/2026	SURYAMANI MUDULI @ NALIA @ NALU VS STATE OF ODISHA	BISWARANJAN DALAI VS	TANGI /466 /2025 2ND A.D.J.,CUTTACK(Cuttack) ST/0000099/2026
65	D-BLAPL/28591/2026 BLAPL/9814/2026	RUCHIRA JHANKAR VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	BANARAPAL /418 /2026 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL GR/0000867/2026
66	D-BLAPL/28513/2026 BLAPL/9815/2026	RAJARAM BHUYAN@RAJA BHUYA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	DIGAPAHANDI /342 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002598/2025
67	D-BLAPL/28920/2026 BLAPL/9816/2026	RAJU PATEL VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000051/2026
68	D-BLAPL/28518/2026 BLAPL/9817/2026	RANJEET KARNA VS	BIKASH KARNA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE

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69	D-BLAPL/28918/2026 BLAPL/9818/2026	STATE OF ODISHA DEBENDRA KAMIDI @ KAMUDI VS	ANANTA NARAYAN PATTANAYAK VS	2(A)CC/0000028/2026 PADWA /93 /2021 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000101/2021
70	D-BLAPL/28522/2026 BLAPL/9819/2026	STATE OF ODISHA PADMALOCHAN DEHURY VS	MANAS KUMAR CHAND VS	NCB BHUBANESWAR /11 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000157/2025
71	D-BLAPL/28525/2026 BLAPL/9820/2026	STATE OF ODISHA KARUNAKAR SAHOO VS	BHABANI SHANKAR DASPARIDA VS	SORO /63 /2026 A.D.J., SORO(Baleshwar) ST/0000218/2026
72	D-BLAPL/28535/2026 BLAPL/9821/2026	STATE OF ODISHA JYOTISH RANJAN DIGAL @ BABU @ BUBU VS	SITIKANT MISHRA VS	PHULBANI TOWN /219 /2024 A.D.J,PHULBANI(Kandhamal) ST/0000047/2026
73	D-BLAPL/28562/2026 BLAPL/9822/2026	STATE OF ODISHA APANA LIMA VS	BIKASH CHANDRA PARIJA VS	PADMAPUR /123 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000101/2024
74	D-BLAPL/28815/2026 BLAPL/9823/2026	STATE OF ODISHA BISWAJIT BEHERA VS	ABHAS MOHANTY VS	JAGATSINGPUR /608 /2026 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu GR/0001347/2026
75	D-CMP/43633/2026 CMP/1632/2026	STATE OF ODISHA SABITRI PANIGRAHI VS	MAHESWAR MOHANTY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASO CS/0000638/2021
76	D-CMP/43611/2026 CMP/1633/2026	PANCHANANA DALAI HARDI DAS VS	VISWAJEET MALLICK VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK Fd/0000074/2023
77	D-CMP/44137/2026 CMP/1634/2026	NIVEDITA MISHRA PRAMOD KUMAR SINGH @ PRAMOD SINGH VS	MRUGANKA MAULI PATNAIK VS	// CIVIL JUDGE (JD),PURI(Puri) CS/0000043/2023
78	D-CMP/44225/2026 CMP/1635/2026	UMAMANI MOHANTY SANAT PATRA VS	MAHARSHI MOHAPATRA VS	// CIVIL JUDGE (SD),ASKA(Ganjam) CS/0000005/2015
79	D-CMP/43841/2026 CMP/1636/2026	SRI SRI DANDAKALI MAHAPRABHU BIJE, SANTOSHPUR, GANJAM SULOCHANA SAHOO VS	PRATYUSHA NAIDU VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000596/2006
		BASANTI MALLICK		

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80	D-CMP/43420/2026 CMP/1637/2026	TILAMANI @ MANA DAS VS RADHA JENA	SUKANTA KUMAR NAYAK VS	// DIST.& SESSIONS JUDGE,,JAJPUR(Jajapur) Fao/0000032/2025
81	D-CMP/42617/2026 CMP/1638/2026	MINATI MOHANTY VS SUCHISMITA SAMANTARAO	ALOK KUMAR MOHANTY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASORE CS/0000732/2021
82	D-CMP/45264/2026 CMP/1639/2026	SAMIR KUMAR MOHANTY VS AMULYA RATAN DAS	KABIRAJ PRADHAN VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK IA/0000001/2026
83	D-CMP/43474/2026 CMP/1640/2026	JULIMANI MISHRA VS BAYANI DAS (DEAD)	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (JD),BALASORE(Baleshwar) TS/0000455/1995
84	D-CMP/41762/2026 CMP/1641/2026	REV ANANT KUMAR NAG VS KRUTA SEKHAR SAGARIA	DIPTI RANJAN BHOKTA VS	// CIVIL JUDGE (JD), NAWARANGPUR(Na) CS/0000002/2025
85	D-CONTC/44737/2026 CONTC/6553/2026	KESHABA CHANDRA MOHANTY VS SOVA SHARMA, IAS	ADV. VS	// 0 //
86	D-CONTC/44741/2026 CONTC/6554/2026	MANAGING COMMITTEE OF KAMARGODA GIRLS HIGH SCHOOL, KEONJHAR VS N.S.THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	ADV. VS	// 0 //
87	D-CONTC/44742/2026 CONTC/6555/2026	PARESHNATH BEHERA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
88	D-CONTC/44749/2026 CONTC/6556/2026	KANHU CHARAN MOHANTY VS SOVA SHARMA, IAS	ADV. VS	// 0 //
89	D-CONTC/44751/2026 CONTC/6557/2026	PURANDAR MISHRA VS SOVA SHARMA, IAS	ADV. VS	// 0 //
90	D-CONTC/44754/2026 CONTC/6558/2026	RENUBALA BISWAL VS JAYANTA JAYSINGH, TAHASILDAR, BHUBANESWAR	GYANA RANJAN MAHAPATRA VS	// 0 //
91	D-CONTC/44759/2026	RAMAKRUSHNA DIKHIT	ADV.	//

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	CONTC/6559/2026	VS SUBHA SARMA, I.A.S	VS	0 //
92	D-CONTC/44761/2026 CONTC/6560/2026	M/S DAKHINAKALI TRADERS, GANJAM VS ASHWINI KUMAR DAS, BRANCH MANAGER, AXIS BANK LTD., PURUSOTTAMPUR BRANCH, GANJAM	ADV. VS	// 0 //
93	D-CONTC/44762/2026 CONTC/6561/2026	M/S.DURGA ENTERPRISES, GANJAM VS ASHWINI KUMAR DAS, BRANCH MANAGER, AXIS BANK LTD., PURUSOTTAMPUR BRANCH, GANJAM	ADV. VS	// 0 //
94	D-CONTC/44763/2026 CONTC/6562/2026	PUNI DEI VS DR.SHAKTI PRAKASH MISHRA, DIRECTOR, FAMILY WELFARE, BHUBANESWAR	ADV. VS	// 0 //
95	D-CONTC/44554/2026 CONTC/6563/2026	KALPANA DAS VS HIMANSU BHUSAN PALEI, ADDITIONAL TAHASILDAR, PURI	ADV VS	// 0 //
96	D-CONTC/44766/2026 CONTC/6564/2026	BALAKRUSHNA GARNAYAK VS SOVA SHARMA, IAS	ADV. VS	// 0 //
97	D-CONTC/44768/2026 CONTC/6565/2026	PABITRA MOHANTY VS SOVA SHARMA, IAS	ADV. VS	// 0 //
98	D-CONTC/44770/2026 CONTC/6566/2026	GOKULA GARNAYAK VS SOVA SHARMA, IAS	ADV. VS	// 0 //
99	D-CONTC/44771/2026 CONTC/6567/2026	PRABHASINI MISHRA VS DR.SHAKTI PRAKASH MISHRA, DIRECTOR, FAMILY WELFARE, BHUBANESWAR	ADV. VS	// 0 //
100	D-CONTC/44579/2026 CONTC/6568/2026	MALAY RANJAN NAYAK VS GUHA POONAM TAPAS KUMAR, IAS	ADV. VS	// 0 //
101	D-CONTC/44785/2026 CONTC/6569/2026	NABAKISHORE RANA VS TAPAS RANJAN DEHURY, OAS (S)	ADV. VS	// 0 //
102	D-CONTC/44603/2026 CONTC/6570/2026	BIBHUTI BHUSAN KAR VS	ADV. VS	// 0

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103	D-CONTC/44277/2026 CONTC/6571/2026	JUGALESWARI DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA RAMA CHANDRA PANDA VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// // 0 //
104	D-CONTC/44788/2026 CONTC/6572/2026	PARESH NATH SAHU VS SUVENDU KUMAR SAHOO, OAS (A). J.B, TAHASILDAR, KEDUJHAR SADAR	ADV. VS	// // 0 //
105	D-CONTC/44792/2026 CONTC/6573/2026	JAYADEV BEHERA VS DEBADATTA RAY MOHAPATRA, SUPT. ENGINEER, ADDL. CHIEF ENGINEER, BALANGIR IRRIGATION CIRCLE, BALANGIR	ADV. VS	// // 0 //
106	D-CONTC/44802/2026 CONTC/6574/2026	MAHESH PRASAD BEHERA VS CHAKRAVATI SINGH RATHORE, IAS	ADV. VS	// // 0 //
107	D-CONTC/44618/2026 CONTC/6575/2026	ASHWINI PADHI VS SMRUTI RANJAN PRADHAN, IAS, M.D,ODISHA SMALL INDUSTRIES CORPORATION., CUTTACK	ADV. VS	// // 0 //
108	D-CONTC/44662/2026 CONTC/6576/2026	JAGNESWAR SWAIN VS ER. PURNA CHANDRA MOHAPATRA, ENGINEER IN CHIEF (CIVIL), KHURDA	ADV. VS	// // 0 //
109	D-CONTC/44809/2026 CONTC/6577/2026	BIREN KUMAR BARIK VS CHAKRAVATI SINGH RATHORE, IAS	ADV. VS	// // 0 //
110	D-CONTC/44717/2026 CONTC/6578/2026	SUCHISMITA SAMAL VS ASWATHY S., I.A.S	JNANESH MOHANTY VS	// // 0 //
111	D-CONTC/45245/2026 CONTC/6579/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// // 0 //
112	D-CONTC/45248/2026 CONTC/6580/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// // 0 //
113	D-CONTC/45253/2026 CONTC/6581/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR OF FAMILY WELFARE, BHUBANESWAR	ADV. VS	// // 0 //

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114	D-CONTC/45240/2026 CONTC/6582/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR AND DISTRICT MAGISTRATE, KORAPUT	ADV. VS	// 0 //
115	D-CONTC/45251/2026 CONTC/6583/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR OF HEALTH SERVICES, BHUBANESWAR	ADV. VS	// 0 //
116	D-CONTC/45227/2026 CONTC/6584/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK	ADV. VS	// 0 //
117	D-CONTC/45234/2026 CONTC/6585/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
118	D-CONTC/45229/2026 CONTC/6586/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
119	D-CONTC/45232/2026 CONTC/6587/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	ADV. VS	// 0 //
120	D-CONTC/45230/2026 CONTC/6588/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR OF HEALTH SERVICES, BHUBANESWAR	ADV. VS	// 0 //
121	D-CONTC/45244/2026 CONTC/6589/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR AND DISTRICT MAGISTRATE , JAJPUR	ADV. VS	// 0 //
122	D-CONTC/45241/2026 CONTC/6590/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS COLLECTOR AND DISTRICT MAGISTRATE, BALASORE	ADV. VS	// 0 //
123	D-CONTC/45231/2026 CONTC/6591/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE TAHASILDAR, KUCHINDA, SAMBALPUR	ADV. VS	// 0 //
124	D-CONTC/45235/2026 CONTC/6592/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SUPERINTENDENT, SCB MEDICAL COLLEGE, CUTTACK	ADV. VS	// 0 //
125	D-CONTC/45243/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//

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	CONTC/6593/2026	VS PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	VS	0 //
126	D-CONTC/45236/2026 CONTC/6594/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR AND DISTRICT MAGISTRATE, BALANGIR	ADV. VS	// 0 //
127	D-CONTC/45247/2026 CONTC/6595/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH SERVICES, BHUBANESWAR	ADV. VS	// 0 //
128	D-CONTC/45238/2026 CONTC/6596/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE PRINCIPAL SECRETARY, HEALTH AND FAMILY DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
129	D-CONTC/45242/2026 CONTC/6597/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR, FAMILY WELFARE, BHUBANESWAR	ADV. VS	// 0 //
130	D-CONTC/45233/2026 CONTC/6598/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR, FAMILY WELFARE, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
131	D-CONTC/45228/2026 CONTC/6599/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE CDMO, KORAPUT	ADV. VS	// 0 //
132	D-CONTC/44810/2026 CONTC/6600/2026	BIJAY KUMAR MALIK VS BHASKAR JYOTI SHARMA, I.A.S.	ADV. VS	// 0 //
133	D-CONTC/44814/2026 CONTC/6601/2026	BHARATI TRIPATHY VS SATYABRATA SAHU, I.A.S	SUDEEPTA KUMAR SINGH VS	// 0 //
134	D-CONTC/45246/2026 CONTC/6602/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS CDMO, MAYURBHANJ	ADV. VS	// 0 //
135	D-CONTC/44732/2026 CONTC/6603/2026	ARUN KUMAR SETHI VS BHASKAR JYOTI SARMA, CHAIRMAN CUM MANAGING DIRECTOR, ORISSA POWER TRANSMISSION CORPORATION LTD	ADV. VS	// 0 //
136	D-CONTC/44847/2026 CONTC/6604/2026	KAMALAKANTA GHOSH VS	ADV. VS	// 0

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137	D-CONTC/45249/2026 CONTC/6605/2026	DR.N.THIRUMALA NAIK, IAS REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR,INDIAN MEDICINE AND HOMEOPATHY,BHUBANESWAR	ADV. VS	// // 0 //
138	D-CONTC/44733/2026 CONTC/6606/2026	BIPRA SAMAL VS SOVA SHARMA (IAS)	ADV. VS	// 0 //
139	D-CONTC/16108/2026 CONTC/6607/2026	SHARAD CHANDRA PATHAK VS DEEPAK KUMAR,SPECIAL DIRECTOR GENERAL, CENTRAL ZONE, CRPF	IN PERSON VS	// 0 //
140	D-CONTC/43047/2026 CONTC/6608/2026	BABAJI CHARAN ROUTRAY VS JAGAMOHAN MEENA, IPS	SUDHANSU SEKHAR JENA VS	// 0 //
141	D-CONTC/43864/2026 CONTC/6609/2026	JAYANTI JENA VS CHANCHAL RANA, COMMISSIONER, KHURDA	ADV. VS	// 0 //
142	D-CONTC/45237/2026 CONTC/6610/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
143	D-CONTC/44832/2026 CONTC/6611/2026	PURNA CHANDRA SAHU VS CHITTARANJAN PANDEY, DISTRICT EDUCATION OFFICER, NAYAGADA	ADV. VS	// 0 //
144	D-CONTC/45239/2026 CONTC/6612/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR	ADV. VS	// 0 //
145	D-CONTC/45256/2026 CONTC/6613/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR AND DISTRICT MAGISTRATE, MALKANGIRI	ADV. VS	// 0 //
146	D-CONTC/44854/2026 CONTC/6614/2026	UDAYANARAYAN PANIGRAHI VS BASANTA NAYAK, DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// 0 //
147	D-CONTC/44908/2026 CONTC/6615/2026	PRADEEP KUMAR BEHERA VS RASHILATA BEHERA, OCS-I, DY. REGISTRAR, COOPERATIVE SOCIETIES, SUNDARGARH DIVISION	ADV. VS	// 0 //

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148	D-CONTC/42669/2026 CONTC/6616/2026	SMC OF NILAKANTHESWAR U.P.(M.E) SCHOOL, PURI VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
149	D-CONTC/43958/2026 CONTC/6617/2026	CHHABILA SAHU VS SHUBHA SHARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV VS	// 0 //
150	D-CONTC/43502/2026 CONTC/6618/2026	TIKINA JENA VS SUBHA SARMA, IAS	ADV. VS	// 0 //
151	D-CONTC/43485/2026 CONTC/6619/2026	SUDHANSU SEKHAR NAIK VS SUVENDU KUMAR SAHOO,TAHASILDAR,SADAR TAHASIL,KEONJHAR	ADV VS	// 0 //
152	D-CONTC/43736/2026 CONTC/6620/2026	SIBA SANKAR PANDIT VS SACHIN RAMACHANDRA JADAV, I.A.S.	BIBHUTI BHUSAN SWAIN VS	// 0 //
153	D-CONTC/44968/2026 CONTC/6621/2026	SUJATA DASH VS SACHIN RAMCHANDRA JADHAV, IAS	SOUMYA JYOTI BISWAL VS	// 0 //
154	D-CONTC/44972/2026 CONTC/6622/2026	RAGHUNATH CHALAN VS SACHIN RAMCHANDRA JADHAV, IAS	SOUMYA JYOTI BISWAL VS	// 0 //
155	D-CONTC/44947/2026 CONTC/6623/2026	RAJ KISHORE DAS VS SACHIN RAMCHANDRA JADHAV, IAS, COMMNR.CUM PRINCIPAL SECY. DEPT.OF AGRICULTURE AND FARMERS EMPOWERMENT	SOUMYA JYOTI BISWAL VS	// 0 //
156	D-CONTC/44958/2026 CONTC/6624/2026	MAMATA DEI @ BEHERA VS SACHIN RAMCHANDRA JADHAV, IAS, COMMNR.CUM PRINCIPAL SECY. DEPT.OF AGRICULTURE AND FARMERS EMPOWERMENT	SOUMYA JYOTI BISWAL VS	// 0 //
157	D-CONTC/44975/2026 CONTC/6625/2026	GYANARANJAN PRUSTY VS SACHIN RAMCHANDRA JADHAV, IAS	SOUMYA JYOTI BISWAL VS	// 0 //
158	D-CONTC/44735/2026 CONTC/6626/2026	BIDYADHAR GARNAYAK VS SOVA SHARMA IAS	ADV. VS	// 0 //
159	D-CONTC/44963/2026	BOMI SRINIVAS RAO	SOUMYA JYOTI BISWAL	//

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	CONTC/6627/2026	VS	VS	()
		SACHIN RAMCHANDRA JADHAV,IAS,COMMNR.CUM PRINCIPAL SECY. DEPT.OF AGRICULTURE AND FARMERS EMPOWERMENT		//
160	D-CONTC/45036/2026	MUKESH KUMAR PRADHAN	JNANESH MOHANTY	//
	CONTC/6628/2026	VS	VS	()
		USHA PADHEE, I.A.S.		//
161	D-CONTC/44964/2026	SABITRI SAHU	SOUMYA JYOTI BISWAL	//
	CONTC/6629/2026	VS	VS	()
		SACHIN RAMCHANDRA JADHAV,IAS,COMMNR.CUM PRINCIPAL SECY. DEPT.OF AGRICULTURE AND FARMERS EMPOWERMENT		//
162	D-CONTC/45040/2026	RAJALATA ALIVA	ADV.	//
	CONTC/6630/2026	VS	VS	()
		KALI PRASANNA MOHAPATRA, IAS		//
163	D-CONTC/44736/2026	PRATAP CHANDRA MOHANTY	ADV.	//
	CONTC/6631/2026	VS	VS	()
		SOVA SHARMA IAS		//
164	D-CONTC/44979/2026	PRADIP CHANDRA NAG	SOUMYA JYOTI BISWAL	//
	CONTC/6632/2026	VS	VS	()
		SACHIN RAMCHANDRA JADHAV,IAS,COMMNR.CUM PRINCIPAL SECY. DEPT.OF AGRICULTURE AND FARMERS EMPOWERMENT		//
165	D-CRLA/27457/2026	RAJARAM MALIK @ RAJA	SUSANTA KUMAR SAHU	BINIKA /236 /2021
	CRLA/895/2026	VS	VS	A.D.J.,SONEPUR(Sonepur)
		STATE OF ODISHA		SC/0000031/2022
166	D-CRLA/27501/2026	BIKRAM SWAIN	SNEHASISH BEHERA	BALIKUDA /327 /2024
	CRLA/896/2026	VS	VS	AD-HOC A.D.J.(FTSC),JAGATSINGHPUR
		STATE OF ODISHA		Spl/0000070/2024
167	D-CRLA/27400/2026	DR.KEDARNATH PAL@KEDAR PAL	MRUGANKA MAULI PATNAIK	BHUBANESWAR VIGILANCE /45 /2000
	CRLA/897/2026	VS	VS	ADDL.SPL.JUDGE (VIG),BHUBANESWAR
		STATE OF ODISHA(VIG.)		TR/0000058/2002
168	D-CRLMC/28634/2026	NALINI KANTA PANDA	BISWAJIT NAYAK	BHADRAK TOWN /157 /2024
	CRLMC/3476/2026	VS	VS	S.D.J.M.,BHADRAK(Bhadrak)
		STATE OF ODISHA		GR/0000687/2024
169	D-CRLMC/27402/2026	RANJIT BAGH	RAKESH KUMAR DAS	MACHHKUND /93 /2020
	CRLMC/3477/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000059/2020
170	D-CRLMC/27596/2026	CHANDAN SETHI @ CHANDAN KUMAR SETHY	RAJENDRA KUMAR SAHU	DIGAPAHANDI /420 /2024
	CRLMC/3478/2026	VS	VS	J.M.F.C.,DIGAPAHANDI(Ganjam)

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171	D-CRLMC/28805/2026 CRLMC/3479/2026	STATE OF ODISHA GOKULANANDA PATTNAIK VS ADITYA DAS	DEBA PRASAD DAS VS	GR/0000495/2024 / /0 J.M.F.C.(IV),CUTTACK(Cuttack) ICC/0000415/2024
172	D-CRLMC/28733/2026 CRLMC/3480/2026	MD SAKIL VS STATE OF ODISHA	BIDYADHAR SAHU VS	MAHILA PS SAMBALPUR /23 /2012 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000069/2013
173	D-CRLMC/27375/2026 CRLMC/3481/2026	DIBAKAR KHEMUNDU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /116 /2023 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000108/2023
174	D-CRLMC/27411/2026 CRLMC/3482/2026	CHANDAN SETHI@CHANDAN KUMAR SETHY VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	DIGAPAHANDI /422 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000500/2024
175	D-CRLMC/29091/2026 CRLMC/3483/2026	SURESH CH. NAYAK VS STATE OF ODISHA	NITYANANDA BEHURIA VS	MARKAT NAGAR /19 /2024 J.M.F.C,CUTTACK(Cuttack) ICC/0000083/2025
176	D-CRLMC/25084/2026 CRLMC/3484/2026	BIJAYA KUMAR GAYA VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	MALGODOWN /143 /2017 J.M.F.C.(III),CUTTACK(Cuttack) GR/0001215/2017
177	D-CRLMC/28409/2026 CRLMC/3485/2026	SUBRAT KARMI VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /239 /2017 ADDL.SESSION JUDGE CUM SPL.JUDGE CT/0000325/2017
178	D-CRLMC/28926/2026 CRLMC/3486/2026	PHAKIR NAIK@FAKIR NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (ASKA) /58 /2021 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000050/2021
179	D-CRLMC/28808/2026 CRLMC/3487/2026	SUSANTA KUMAR MISHRA VS TOFAN MALIK	LAMBODOR ACHARI VS	/ / J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000544/2022
180	D-CRLMC/28916/2026 CRLMC/3488/2026	MUNA PRUSTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /132 /2023 J.M.F.C.,ASKA(Ganjam) GR/0000896/2023
181	D-CRLMC/27385/2026 CRLMC/3489/2026	NITU GUPTA VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	BALASORE VIGILANCE /30 /2013 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000005/2013

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182	D-CRLMC/27929/2026 CRLMC/3490/2026	JAGDISH PRASAD SAHOO VS ASHMINI PRADHAN	SAMIR KUMAR MISHRA (SR.ADV.) VS	/ /0 A.D.J.,TALCHER(Anugul) CRREV/0000014/2025
183	D-CRLMC/28139/2026 CRLMC/3491/2026	MANGULI ROUT @ SENTERA @ SAROJ VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL SADAR /9 /2024 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000220/2024
184	D-CRLMC/28557/2026 CRLMC/3492/2026	RANJAN BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	TALCHER TOWN /380 /2020 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000075/2020
185	D-CRLMC/28877/2026 CRLMC/3493/2026	NIHAR RANJAN SAHOO @ SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHULBANI TOWN /109 /2015 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI GR/0000275/2015
186	D-CRLMC/24196/2026 CRLMC/3494/2026	MINA NAYANA DASH VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	TOMANDO /233 /2022 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0002091/2023
187	D-CRLMC/29206/2026 CRLMC/3495/2026	CHANDAN BEHERA VS STATE OF ODISHA	SWAGATIKA SAHOO VS	KHUNTUNI /125 /2026 A.D.J.,ATHAGARH(Cuttack) ST/0000090/2026
188	D-CRLMC/28978/2026 CRLMC/3496/2026	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	SITANSHU MOHAN DWIBEDY VS	KHANDAGIRI P.S. /598 /2016 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0005359/2016
189	D-CRLMC/29008/2026 CRLMC/3497/2026	TOFAN@JAYAKRUSHNA LENKA VS STATE OF ODISHA	AMRITMAY PANDA VS	FATEGARH /102 /2013 J.M.F.C.,BHAPUR(Nayagarh) GR/0000210/2013
190	D-CRLMP/26529/2026 CRLMP/1560/2026	T. SATYABATI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	INFOCITY PS /693 /2026 () //
191	D-CRLMP/27354/2026 CRLMP/1561/2026	GAYATRI PATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	/ /0 () //
192	D-CRLMP/27751/2026 CRLMP/1562/2026	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 () //
193	D-CRLMP/24015/2026	DUSHASAN SWAIN	BYOMAKESH TRIPATHY	BALIANTA P.S. /221 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/1563/2026	VS STATE OF ODISHA	VS	() //
194	D-CRLMP/28323/2026 CRLMP/1564/2026	VICTIM VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	MAHILA P.S. BUXIBAZAR /121 /2026 () //
195	D-CRLMP/27126/2026 CRLMP/1565/2026	SAUBHAGYA KUMAR NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
196	D-CRLMP/28703/2026 CRLMP/1566/2026	HIMADRI TANAYA DAS VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	INFOCITY PS /765 /2026 () //
197	D-CRLMP/28411/2026 CRLMP/1567/2026	BASANTI PATRA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	SINGLA /183 /2026 () //
198	D-CRLMP/24026/2026 CRLMP/1568/2026	BABULA ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
199	D-CRLMP/27127/2026 CRLMP/1569/2026	TAPASWINI PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
200	D-CRLMP/27134/2026 CRLMP/1570/2026	SOMANATH PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
201	D-CRLMP/26898/2026 CRLMP/1571/2026	MINILATA PRADHAN VS KAILASH CHANDRA PRADHAN	PABITRA KUMAR NAYAK VS	/ /0 () //
202	D-CRLMP/28374/2026 CRLMP/1572/2026	SANKAR PRUSTY@SHANKAR PRUSTY VS STATE OF ODISHA	SUBHAM SATAPATHY VS	S.P.(CID-CRL),CUTTACK /7 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001564/2025
203	D-CRLMP/27003/2026 CRLMP/1573/2026	GANESWAR PADHIARY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	/ / J.M.F.C.,KHANDAPARA(Nayagarh) ICC/0000003/2026
204	D-CRLMP/28405/2026 CRLMP/1574/2026	AMIT KUMAR NAYAK VS	SUKANTA KUMAR NAYAK VS	BADAGODA P.S. /583 /2026 ()

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205	D-CRLMP/27145/2026 CRLMP/1575/2026	STATE OF ODISHA SHISHIR KUMAR SAHU VS	BYOMAKESH TRIPATHY VS	// / /0 ()
206	D-CRLMP/27152/2026 CRLMP/1576/2026	STATE OF ODISHA SAGAR KUMAR NAYAK VS	BYOMAKESH TRIPATHY VS	// / /0 ()
207	D-CRLMP/28503/2026 CRLMP/1577/2026	STATE OF ODISHA ASWINI KUMAR DASH VS	VS	// / /0 ()
208	D-CRLMP/27116/2026 CRLMP/1578/2026	STATE OF ODISHA SUBHASIS PARIDA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
209	D-CRLMP/28360/2026 CRLMP/1579/2026	STATE OF ODISHA MANAS KUMAR BARIK VS	SUDHANSU SEKHAR MOHAPATRA VS	// MANGALA BAG /220 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000607/2023
210	D-CRLMP/27124/2026 CRLMP/1580/2026	STATE OF ODISHA CHANDAN KUMAR SATAPATHY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
211	D-CRLMP/28639/2026 CRLMP/1581/2026	STATE OF ODISHA YES BANK LTD. VS	RANJAN KUMAR ROUT VS	// / / ()
212	D-CRLMP/26602/2026 CRLMP/1582/2026	STATE OF ODISHA REENA BHOI VS	KABIRAJ PRADHAN VS	// RAMACHANDI /59 /2026 ()
213	D-CRLMP/26525/2026 CRLMP/1583/2026	STATE OF ODISHA DEBASIS MALLICK VS	BYOMAKESH TRIPATHY VS	// / /0 ()
214	D-CRLMP/26940/2026 CRLMP/1584/2026	STATE OF ODISHA BAPU DASH VS	GIRIDHARI SINGH VS	// / /0 ()
215	D-CRLREV/25272/2026 CRLREV/719/2026	STATE OF ODISHA MITHUNU JANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// POLASARA PS /57 /2011 A.D.J.,KODALA(Ganjam) ST/0000118/2025

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216	D-CRLREV/25898/2026 CRLREV/720/2026	NIHAR RANJAN SETHY VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /60 /2026 A.D.J.,KEONJHAR(Kendujhar) CRMC/0000003/2026
217	D-CRLREV/28529/2026 CRLREV/721/2026	SK.RAHIM VS STATE OF ODISHA	PARTHA SARATHI DAS VS	DAITARI /107 /2025 J.M.F.C.,KEONJHAR(Kendujhar) CMC/0000161/2026
218	D-CRLREV/27569/2026 CRLREV/722/2026	SUSHRUTA MOHANTY VS STATE OF ODISHA	SATYABRATA DASH VS	PURIGHAT /264 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000666/2025
219	D-CRLREV/28531/2026 CRLREV/723/2026	MUJAHIR HOSEN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	DAITARI /107 /2025 J.M.F.C.,KEONJHAR(Kendujhar) CMC/0000162/2026
220	D-CRLREV/27871/2026 CRLREV/724/2026	SANJAY KUMAR BEHERA VS SANGITA DAS	DIGAMBARA MISHRA VS	GOBINDAPUR /162 /2023 3RD A.D.J., CUTTACK(Cuttack) CRA/0000033/2024
221	D-CRLREV/28708/2026 CRLREV/725/2026	TRILOCHAN BAG VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /266 /2026 A.D.J.,SUNDARGARH(Sundargarh) CRA/0000016/2026
222	D-CRLREV/25311/2026 CRLREV/726/2026	MD.NURUL HUSSAIN VS SADDAM HUSSAIN	DIBYA PRAKASH MISHRA VS	// DISTRICT & SESSIONS JUDGE,SAMBALPUR CRREV/0000013/2025
223	D-CRLREV/27323/2026 CRLREV/727/2026	SK MANTAJ MOHAMMAD VS AFSANA PARVEEN	KULDEEP MOHANTY VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) CRA/0000014/2026
224	D-CRLREV/29027/2026 CRLREV/728/2026	PRAVAKAR NATH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ATHGARH /224 /2026 A.D.J.,ATHAGARH(Cuttack) ST/0000097/2026
225	D-EXP/43782/2026 EXP/143/2026	ARJUN MACHHA VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// () //
226	D-MACA/42049/2026 MACA/927/2026	DAITARI PRADHANI VS DHANAMATI DURGA	DHANANJAYA MUND VS	// 1ST M.A.C.T., BHAWANIPATNA(Kalahandi) Mac/0000032/2024
227	D-MACA/44720/2026	JAYANTI PATRA	BISHNU BRATA SINGH	//

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	MACA/928/2026	VS SURYAKANTA PATRA	VS	1ST M.A.C.T.,BALASORE(Baleshwar) Mac/0000007/2020
228	D-MACA/44315/2026 MACA/929/2026	NEW INDIA ASSURANCE CO.LTD, BHUBANESWAR VS GUNANIDHI MALIK	NAYAN BEHARI DAS VS	// A.D.J.,BHUBANESWAR(Khordha) Mac/0000197/2022
229	D-MACA/44371/2026 MACA/930/2026	THE MANAGER (TP CLAIM) LEGAL, TATA AIG GENERAL INSURANCE COMPANY LTD,KHORDHA VS CHANDRASEKHAR MATTA	ADARSH KANHAN VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000074/2023
230	D-MACA/44420/2026 MACA/931/2026	JARINDRA KANHAR VS RAJASTHAN CONSTRUCTION COMPANY,JHARSUGUDA	BIRANCHI NARAYAN RATH VS	// 1ST M.A.C.T., PHULBANI(Kandhamal) Mac/0000005/2025
231	D-MACA/45064/2026 MACA/932/2026	SARAT KISHORE KAR VS DEBRAJ BEHERA	KARUNAKAR DAS VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000667/2018
232	D-MATA/40349/2026 MATA/321/2026	SASWAT KUMAR MISHRA VS MAMINI DASH	DIPTI RANJAN BHOKTA VS	// JUDGE,FAMILY COURT,JEYPORE(Koraput) CP/0000031/2020
233	D-MATA/43426/2026 MATA/322/2026	S.N. GIRISH VS DR. RASMI ISWAR HEGDE	DEBAKANT MOHANTY VS	// JUDGE FAMILY COURT,BHUBANESWAR CMA/0000029/2025
234	D-MATA/44967/2026 MATA/323/2026	ANASUYA SWAIN VS SUJIT KUMAR LENKA	GAYATRI DAS VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CMA/0000036/2024
235	D-OTAPL/44405/2026 OTAPL/20/2026	COMMISSIONER OF CUSTOMS (PREVENTIVE), BHUBANESWAR VS INTEKHAB ALAM	PRASENJEET MOHAPATRA (SR. STANDING COUNSEL) / VS	// ()
236	D-RPFAM/39088/2026 RPFAM/258/2026	BAPA SHILPA VS KUMAR SHAKTI GOURAV	RAMDAS ACHARY VS	// JUDGE FAMILY COURT,BHUBANESWAR CRMC/0000020/2024
237	D-RPFAM/37642/2026 RPFAM/259/2026	SANGRAM DAS VS SASWAT PRATIK DAS	LAXMAN PRADHAN VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000239/2023
238	D-RSA/18184/2026 RSA/484/2026	LELI DOMB @ LELI GANDA VS	GAGAN BIHARI SINGH VS	// DISTRICT & SESSIONS JUDGE, BHAWANIPATNA

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239	D-RSA/38525/2026 RSA/485/2026	HIRAN SUNA @ DOMB M. SATYANARAYAN RAO VS MANAHARA BISOI	SOURAV SUMAN BHUYAN VS	CMA/0000039/2024 // A.D.J.,NAWARANGPUR(Nabarangapur) RFA/0000018/2025
240	D-RSA/37096/2026 RSA/486/2026	SUSHANTA KUMAR PUJARI VS NEELA MADHAB PUJARI	SOURAV SUMAN BHUYAN VS	// A.D.J.,NAWARANGPUR(Nabarangapur) RFA/0000007/2023
241	D-RVWPET/44210/2026 RVWPET/218/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// () //
242	D-RVWPET/44435/2026 RVWPET/219/2026	PAPUN DASH VS STATE OF ODISHA	VS	// () //
243	D-TRP(C)/44668/2026 TRP(C)/298/2026	ANANYA DAS VS SABYASACHI DEB	PRAVASH CHANDRA JENA VS	// CIVIL JUDGE (SD),TALCHER(Anugul) Mat/0000023/2026
244	D-TRP(C)/44146/2026 TRP(C)/299/2026	SUCHITRA SETHY VS NIHAR RANJAN SETHY	SANJAY KUMAR MOHANTY 2 VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000563/2024
245	D-TRP(C)/43088/2026 TRP(C)/300/2026	SAMBIT RANJAN MALLIK VS SWAGATIKA DAS	LAMBIT SENAPATI VS	// S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) CRMC/0000226/2024
246	D-TRPCRL/28777/2026 TRPCRL/78/2026	BHAGYASHREE MOHARANA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BOLANGIR TOWN /421 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001215/2023
247	D-WA/5018/2026 WA/1307/2026	VICE-CHANCELLOR, UTKAL UNIVERSITY, VANI VIHAR,BHUBANESWAR VS BAIRAGI CHARAN SINGH	GYANA RANJAN MAHAPATRA VS	// () //
248	D-WA/42628/2026 WA/1308/2026	STATE OF ODISHA VS DR. ARJUN SAHU	AISHWARYA DASH,A.S.C VS	// () //
249	D-WA/42677/2026 WA/1309/2026	STATE OF ODISHA VS AJAYA KUMAR SARANGI	SASWAT DAS,A.G,A VS	// () //

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250	D-WA/44083/2026 WA/1310/2026	STATE OF ODISHA VS RATNAKAR SETHY	SASWAT DAS,A.G.A VS	// 0 //
251	D-WA/42063/2026 WA/1311/2026	STATE OF ODISHA VS RAJENDRA MOHARANA	SASWAT DAS,A.G.A VS	// 0 //
252	D-WA/43799/2026 WA/1312/2026	SANAT KUMAR SENANAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
253	D-WA/43883/2026 WA/1313/2026	SANAT KUMAR SENANAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
254	D-WA/44085/2026 WA/1314/2026	STATE OF ODISHA VS KRUSHNA CHANDRA BISWAL	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
255	D-WA/44258/2026 WA/1315/2026	STATE OF ODISHA VS CHAKRADHAR BEHERA	SASWAT DAS,A.G.A VS	// 0 //
256	D-WA/44260/2026 WA/1316/2026	STATE OF ODISHA VS PRAMOD KUMAR PATI	SASWAT DAS,A.G.A VS	// 0 //
257	D-WA/38949/2026 WA/1317/2026	REGISTRAR , UTKAL UNIVERSITY, BHUBANESWAR VS DEBENDRA KUMAR NAYAK	TARANANDA PATTANAYAK VS	// 0 //
258	D-WA/38955/2026 WA/1318/2026	REGISTRAR, UTKAL UNIVERSITY,VANI VIHAR, BHUBANESWAR VS LINGARAJ NAYAK	TARANANDA PATTANAYAK VS	// 0 //
259	D-WA/38961/2026 WA/1319/2026	REGISTRAR UTKAL UNIVERSITY ,BHUBANESWAR VS PRASANTA KUMAR ROUTRAY	TARANANDA PATTANAYAK VS	// 0 //
260	D-WA/43003/2026 WA/1320/2026	ADWAIT KUMAR PATNAIK VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
261	D-WP(C)/44452/2026	RADHAKRUSHNA JENA @ RADHASYAM PRATAPSINGH	NIRANJAN LENKA	//

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	WP(C)/30936/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/43953/2026 WP(C)/30937/2026	SHANKARSHAN MAHAPATRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
263	D-WP(C)/43963/2026 WP(C)/30938/2026	SHARAT KUMAR MOHAPATRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
264	D-WP(C)/42207/2026 WP(C)/30939/2026	MITHULA TANDI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
265	D-WP(C)/44460/2026 WP(C)/30940/2026	AMIT KUMAR BISWAL VS STATE OF ODISHA	P.ANUP DASH VS	// 0 //
266	D-WP(C)/42646/2026 WP(C)/30941/2026	SUBHRANSU KUMAR BEHERA VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //
267	D-WP(C)/44555/2026 WP(C)/30942/2026	SURAJ KUMAR BISOYI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
268	D-WP(C)/43373/2026 WP(C)/30943/2026	M/S BIRAJA CONSTRUCTION, JAIPUR VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
269	D-WP(C)/44874/2026 WP(C)/30944/2026	JAYASHREE ROUT VS MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK	ABINASH ROUTRAY VS	// 0 //
270	D-WP(C)/42756/2026 WP(C)/30945/2026	ABHIMANYU PATI VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
271	D-WP(C)/44877/2026 WP(C)/30946/2026	RANJITA KUMARI SATPATHY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
272	D-WP(C)/44310/2026 WP(C)/30947/2026	SUBRATA SAHOO VS	NIRANJAN NAYAK VS	// 0

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273	D-WP(C)/44312/2026 WP(C)/30948/2026	STATE OF ODISHA KEDAR NAYAK VS THE ASST.LABOUR COMMISSIONER AND COMMISSIONER FOR WORKMEN, ROURKELA	PABITRA KUMAR NAYAK VS	// // 0 //
274	D-WP(C)/44901/2026 WP(C)/30949/2026	BARENDRA KAMILA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
275	D-WP(C)/41360/2026 WP(C)/30950/2026	ANNAPURNA PATASAHANI VS STATE OF ODISHA	BISWAPRIYA KANUNGO VS	// 0 //
276	D-WP(C)/44811/2026 WP(C)/30951/2026	PRANA BANDHU DHAL @PANU @ BHAGABAT VS RDC CUM SURVEY AND SETTLEMENT COMMISSIONER, SAMBALPUR	KRUSHNA CHANDRA DASH VS	// 0 //
277	D-WP(C)/42807/2026 WP(C)/30952/2026	NIROJ KUMAR BEHERA VS STATE OF ODISHA	UPASANA BAL VS	// 0 //
278	D-WP(C)/44807/2026 WP(C)/30953/2026	SAROJ KUMAR BHOI VS STATE OF ODISHA	KUMARESWAR MOHANTY VS	// 0 //
279	D-WP(C)/43966/2026 WP(C)/30954/2026	RAMESH KUMAR SWAIN VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
280	D-WP(C)/45099/2026 WP(C)/30955/2026	M/S.MAA TARENI COAL TRANSPORT FIRM, ANGUL VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, TALCHER-I RANGE, TALCHER	ITISHREE TRIPATHY VS	// 0 //
281	D-WP(C)/42762/2026 WP(C)/30956/2026	AKSHAYA KUMAR PANI VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
282	D-WP(C)/43974/2026 WP(C)/30957/2026	SUKRU PATRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
283	D-WP(C)/42806/2026 WP(C)/30958/2026	SABITA KUMARI DAS VS STATE OF ODISHA	UPASANA BAL VS	// 0 //

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284	D-WP(C)/44134/2026 WP(C)/30959/2026	SANI CLEAN PRIVATE LTD.,BHUBANESWAR VS STATE POLLUTION CONTROL BOARD, ODISHA	SUMIT LAL VS	// 0 //
285	D-WP(C)/44869/2026 WP(C)/30960/2026	SATYANARAYAN PANDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
286	D-WP(C)/43983/2026 WP(C)/30961/2026	PANU BEHERA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
287	D-WP(C)/41746/2026 WP(C)/30962/2026	NALINI KANTA TARASIA VS BANK OF INDIA, MUMBAI	KUNAL KUMAR SWAIN VS	// 0 //
288	D-WP(C)/43991/2026 WP(C)/30963/2026	AMAR KUMAR SUTAR VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
289	D-WP(C)/44142/2026 WP(C)/30964/2026	BISWAJIT MOHAPATRA VS THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LIMITED (OMFED), KHORDHA	HRUDANANDA MOHAPATRA VS	// 0 //
290	D-WP(C)/44622/2026 WP(C)/30965/2026	DR. TRIPTIMAYEE SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
291	D-WP(C)/43951/2026 WP(C)/30966/2026	DAMODAR DEHURY VS ADDITIONAL DISTRICT MAGISTRATE(REV.), SAMBALPUR	PABITRA KUMAR NAYAK VS	// 0 //
292	D-WP(C)/42105/2026 WP(C)/30967/2026	BISWABHUSAN MANDHATA VS UNION OF INDIA	BISWAJIT SAHOO VS	// 0 //
293	D-WP(C)/42602/2026 WP(C)/30968/2026	BISWANATH RANA VS THE COMMISSIONER, CT AND GST, ODISHA, CUTTACK	PARASH BISWAL VS	// 0 //
294	D-WP(C)/44071/2026 WP(C)/30969/2026	DILIP KUMAR SAHU VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
295	D-WP(C)/44627/2026	DR. SYED SHAHZADI SHABNAM	DR. BINODA KUMAR MISHRA	//

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	WP(C)/30970/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/44628/2026 WP(C)/30971/2026	DR. GEETANJALI SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
297	D-WP(C)/42789/2026 WP(C)/30972/2026	NIDHIRAM MALLIK VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	// 0 //
298	D-WP(C)/44191/2026 WP(C)/30973/2026	RAJEEB KUMAR PANI VS STATE OF ODISHA	KUMAR KASHYAP VS	// 0 //
299	D-WP(C)/44724/2026 WP(C)/30974/2026	ROHIT KUMAR PARIDA VS MANAGING DIRECTOR, TDCCOL, BHOI NAGAR, BHUBANESWAR	RAMAKRISHNA BISOI VS	// 0 //
300	D-WP(C)/45083/2026 WP(C)/30975/2026	BINOD KUMAR BHUYAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
301	D-WP(C)/44744/2026 WP(C)/30976/2026	NIMAIN MOHAPATRA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
302	D-WP(C)/44746/2026 WP(C)/30977/2026	SACHIDANANDA MOHAPATRA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
303	D-WP(C)/45190/2026 WP(C)/30978/2026	BABULI SWAIN VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
304	D-WP(C)/45015/2026 WP(C)/30979/2026	M/S.MAA TARINI STONE, SUNDERGARH VS THE REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //
305	D-WP(C)/44068/2026 WP(C)/30980/2026	ASIT KUMAR NAYAK VS STATE OF ODISHA	PADMA CHARAN PATNAIK VS	// 0 //
306	D-WP(C)/44786/2026 WP(C)/30981/2026	ASHA PANIGRAHI VS	SAROJ KUMAR PADHY VS	// 0

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307	D-WP(C)/42231/2026 WP(C)/30982/2026	STATE OF ODISHA DEBESH PATTANAIK VS LOPAMUDRA MOHAPATRA	RAMESH AGARWAL VS	// // 0 //
308	D-WP(C)/44787/2026 WP(C)/30983/2026	SUNITA BAG VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
309	D-WP(C)/42214/2026 WP(C)/30984/2026	SUBASH CHANDRA NAIK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
310	D-WP(C)/44015/2026 WP(C)/30985/2026	M/S.CHOUDHURY AUTO WORKS, KHORDHA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
311	D-WP(C)/44927/2026 WP(C)/30986/2026	ALAKA JENA VS DILLIP KUMAR JENA	SUSANTA KUMAR BARAL VS	// 0 //
312	D-WP(C)/43398/2026 WP(C)/30987/2026	BIDYADHAR DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
313	D-WP(C)/44221/2026 WP(C)/30988/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR VS SUBRAT KUMAR PATNAIK	SASWAT KUMAR ACHARYA VS M/S. ABHIRAM SWAIN, N.C. MOHARANA, A. SWAIN, D.C. BEHERA	// 0 //
314	D-WP(C)/44130/2026 WP(C)/30989/2026	M/S. SUBHAG PROPERTIES PVT.LTD.,KOLKATA VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP.,BHUBANESWAR	MOHIT AGARWAL VS	// 0 //
315	D-WP(C)/44233/2026 WP(C)/30990/2026	JAGADISH BEHERA VS STATE OF ODISHA	DURGA PRASAD PATTANAIK VS	// 0 //
316	D-WP(C)/43432/2026 WP(C)/30991/2026	SANTOSH KUMAR SAHANI VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
317	D-WP(C)/44928/2026 WP(C)/30992/2026	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	RASMITA SWAIN VS	// 0 //

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318	D-WP(C)/43544/2026 WP(C)/30993/2026	GOPABANDHU SAHOO VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
319	D-WP(C)/43210/2026 WP(C)/30994/2026	SAROJKANTA MOHAPATRA VS IDBI BANK, MUMBAI	AVIJIT PATNAIK VS	// 0 //
320	D-WP(C)/42268/2026 WP(C)/30995/2026	BHAKTA RANJAN PATTNAIK VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL), BHUBANESWAR	PRAJNA SARITA MOHANTY VS	// 0 //
321	D-WP(C)/44345/2026 WP(C)/30996/2026	RABINDRANATH PANDA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
322	D-WP(C)/44166/2026 WP(C)/30997/2026	SHREEYA DASH VS INDIAN OIL CORPORATION LTD.,MUMBAI	NIRANJAN LENKA VS	// 0 //
323	D-WP(C)/44347/2026 WP(C)/30998/2026	ASHOK CHOUDHURY VS STATE OF ODISHA	SANTOSH KUMAR BEHERA VS	// 0 //
324	D-WP(C)/42603/2026 WP(C)/30999/2026	BANAMBER BAI VS COLLECTOR AND DISTRICT MAGISTRATE, NAYAGARH	BIBHUTI BHUSAN DASH VS	// 0 //
325	D-WP(C)/43262/2026 WP(C)/31000/2026	GOBARDHAN PRADHAN VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
326	D-WP(C)/44274/2026 WP(C)/31001/2026	BIDYADHAR SAHOO VS STATE OF ODISHA	KUMAR KASHYAP VS	// 0 //
327	D-WP(C)/45085/2026 WP(C)/31002/2026	SUMITRA SARANGI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
328	D-WP(C)/41450/2026 WP(C)/31003/2026	S. TRINATH RAO VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// 0 //
329	D-WP(C)/42702/2026	SAROJ KUMAR MAHAPATRA	SATYABADI MANTRY	//

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	WP(C)/31004/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/41432/2026	LALIT DASH	JATINDRA KUMAR MOHAPATRA	//
	WP(C)/31005/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/44422/2026	DR.SMITA SINHA	SUBHADUTTA ROUTRAY	//
	WP(C)/31006/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/44299/2026	M/S RAJKUMAR BALIRAM SINGH	SUBASH CHANDRA SAHOO	//
	WP(C)/31007/2026	VS THE ADDL. COMMISSIONER OF CENTRAL TAX, GST AND C. EX, BHUBANESWAR COMMISSIONERATE	VS	0 //
333	D-WP(C)/43303/2026	PRAKASH CHANDRA KUANAR	SUNIL KUMAR PANDA	//
	WP(C)/31008/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/44438/2026	RAMESH CHANDRA SWAIN	PRAJNA SARITA MOHANTY	//
	WP(C)/31009/2026	VS UNION OF INDIA	VS	0 //
335	D-WP(C)/42885/2026	SAMBIT KUMAR PADHI	SUKANTA KUMAR MISHRA	//
	WP(C)/31010/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/44443/2026	SUBHASANDHYA ROUT	SASWATI MOHAPATRA	//
	WP(C)/31011/2026	VS EMPLOYEES STATE INSURANCE CORPORATION, NEW DELHI	VS	0 //
337	D-WP(C)/42777/2026	PALLABI BISWAS	HAREKRUSHNA DASH	//
	WP(C)/31012/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/43624/2026	ABANI KUMAR RATH	JAGANNATH BHUYAN	//
	WP(C)/31013/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/42945/2026	UPENDRA SWAIN	SRIKANTA MAHUNTA	//
	WP(C)/31014/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/43393/2026	SAKTI BRICKS, BALASORE	RAMA CHANDRA JENA	//
	WP(C)/31015/2026	VS	VS	0

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341	D-WP(C)/44462/2026 WP(C)/31016/2026	STATE OF ODISHA CHANDAN KUMAR SAHOO VS THE CHIEF GENERAL MANAGER, STATE BANK OF INDIA, KHORDHA	JAGAJIBAN PRADHAN VS	// // 0 //
342	D-WP(C)/43855/2026 WP(C)/31017/2026	PITABAS MOHANTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
343	D-WP(C)/44781/2026 WP(C)/31018/2026	JAYASHREE ROY VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
344	D-WP(C)/45088/2026 WP(C)/31019/2026	RAMESH KUMAR SINGH VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
345	D-WP(C)/41473/2026 WP(C)/31020/2026	GHASIRAM KHARA VS PRAMILA KHARA	TUSAR KUMAR MISHRA VS	// 0 //
346	D-WP(C)/43861/2026 WP(C)/31021/2026	SANTILATA MUNI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
347	D-WP(C)/44548/2026 WP(C)/31022/2026	GAGAN BIHARI JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
348	D-WP(C)/43863/2026 WP(C)/31023/2026	DIPTIMAYEE DHAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
349	D-WP(C)/44718/2026 WP(C)/31024/2026	PRAVASINI MOHAPATRA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
350	D-WP(C)/45028/2026 WP(C)/31025/2026	SHANTILATA BEHERA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
351	D-WP(C)/44342/2026 WP(C)/31026/2026	MADHUSUDAN SETH VS STATE OF ODISHA	SANTOSH KUMAR BEHERA VS	// 0 //

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352	D-WP(C)/44261/2026 WP(C)/31027/2026	SANYASI TAREI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //
353	D-WP(C)/43487/2026 WP(C)/31028/2026	GITANJALI SAHOO VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
354	D-WP(C)/44280/2026 WP(C)/31029/2026	LAXMIDHAR DASH VS STATE OF ODISHA	ASHOK KUMAR PATTANAIAK (A) VS	// 0 //
355	D-WP(C)/44665/2026 WP(C)/31030/2026	JAGANNATH TANDIA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
356	D-WP(C)/44666/2026 WP(C)/31031/2026	MANAS CHANDRA BEHERA VS THE STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
357	D-WP(C)/44800/2026 WP(C)/31032/2026	DASMAT BASKEY VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
358	D-WP(C)/43766/2026 WP(C)/31033/2026	DINABANDHU SAHOO VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
359	D-WP(C)/44803/2026 WP(C)/31034/2026	SUBRAT KUMAR SATAPATHY VS STATE OF ODISHA	SIDDHESWAR BAUG VS	// 0 //
360	D-WP(C)/44259/2026 WP(C)/31035/2026	NATAGOPAL PANDA VS STATE OF ODISHA	KUMAR KASHYAP VS	// 0 //
361	D-WP(C)/44804/2026 WP(C)/31036/2026	RAJESH TIRKEY VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
362	D-WP(C)/44806/2026 WP(C)/31037/2026	KARUNAKAR PRADHAN VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
363	D-WP(C)/43788/2026	PURNA CHANDRA MOHANTY	PRASANTA KUMAR MISHRA	//

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	WP(C)/31038/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/43077/2026	RANJITA BHUYAN	BASUDEV BARIK	//
	WP(C)/31039/2026	VS STATE OF ODISHA	VS	0 //
365	D-WP(C)/44753/2026	ARTATRAN JENA	PRASANTA KUMAR MISHRA	//
	WP(C)/31040/2026	VS STATE OF ODISHA	VS	0 //
366	D-WP(C)/43791/2026	KARTIK CHANDRA SAHU	PRASANTA KUMAR MISHRA	//
	WP(C)/31041/2026	VS STATE OF ODISHA	VS	0 //
367	D-WP(C)/44758/2026	KSHIROD KUMAR SAHOO	PRASANTA KUMAR MISHRA	//
	WP(C)/31042/2026	VS STATE OF ODISHA	VS	0 //
368	D-WP(C)/42023/2026	SUBASH CHANDRA JENA	SAROJ KUMAR PADHI	//
	WP(C)/31043/2026	VS STATE OF ODISHA	VS	0 //
369	D-WP(C)/45123/2026	JUDHISTIR BHATRA	KUNAL KUMAR SWAIN	//
	WP(C)/31044/2026	VS STATE OF ODISHA	VS	0 //
370	D-WP(C)/42029/2026	SUBASH CHANDRA JENA	SAROJ KUMAR PADHI	//
	WP(C)/31045/2026	VS STATE OF ODISHA	VS	0 //
371	D-WP(C)/44099/2026	SURYA NARAYAN PATRA	SIDHARTHA SWAIN	//
	WP(C)/31046/2026	VS STATE OF ODISHA	VS	0 //
372	D-WP(C)/44649/2026	HEMANTA BHOI	KUNAL KUMAR SWAIN	//
	WP(C)/31047/2026	VS STATE OF ODISHA	VS	0 //
373	D-WP(C)/44403/2026	MANAGING COMMITTEE OF MALATIDEVI GIRLS HIGH SCHOOL, KENDRAPARA	DILLIP KUMAR MOHAPATRA	//
	WP(C)/31048/2026	VS STATE OF ODISHA	VS	0 //
374	D-WP(C)/42821/2026	GANESWAR SAHOO	RASHMI KANTA ACHARYA	//
	WP(C)/31049/2026	VS	VS	0

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375	D-WP(C)/45215/2026 WP(C)/31050/2026	STATE OF ODISHA ARUN KUMAR JENA VS	SUSHANTA KUMAR MISHRA VS	// // 0
376	D-WP(C)/45265/2026 WP(C)/31051/2026	STATE OF ODISHA DHARAMRAJ DHIR VS	ANJAN KUMAR BISWAL VS	// // 0
377	D-WP(C)/44929/2026 WP(C)/31052/2026	INDIAN OVERSEAS BANK,BHUBANESWAR JAYANTI UTTARAY VS	MANAS RANJAN PADHI VS	// // 0
378	D-WP(C)/42933/2026 WP(C)/31053/2026	STATE OF ODISHA BISWAJIT PRADHAN VS	JAYANTA KUMAR MAJHI VS	// // 0
379	D-WP(C)/44994/2026 WP(C)/31054/2026	STATE OF ODISHA KHAGESWAR BEHERA VS	PANKAJ KUMAR SAHOO VS	// // 0
380	D-WP(C)/44960/2026 WP(C)/31055/2026	STATE OF ODISHA JALADHAR SETHI VS	HRUDANANDA MOHAPATRA VS	// // 0
381	D-WP(C)/44941/2026 WP(C)/31056/2026	STATE OF ODISHA AMARESH SATPATHY VS	SUKANTA KUMAR DALAI VS	// // 0
382	D-WP(C)/45216/2026 WP(C)/31057/2026	STATE OF ODISHA SAROJ KUMAR PRADHAN VS	SUSHANTA KUMAR MISHRA VS	// // 0
383	D-WP(C)/42809/2026 WP(C)/31058/2026	STATE OF ODISHA CHITRA LEKHA ROUT VS	UPASANA BAL VS	// // 0
384	D-WP(C)/45077/2026 WP(C)/31059/2026	STATE OF ODISHA BRUDABAN PANDU VS	ANKITA MUKHERJI VS	// // 0
385	D-WP(C)/44745/2026 WP(C)/31060/2026	STATE OF ODISHA SANGITA MOHANTY VS	DEEPTIRANJAN JENA VS	// // 0
		STATE OF ODISHA		//

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386	D-WP(C)/44943/2026 WP(C)/31061/2026	SUJATARANI SUBUDHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
387	D-WP(C)/44513/2026 WP(C)/31062/2026	SHIBA NARAYAN SINGH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
388	D-WP(C)/45287/2026 WP(C)/31063/2026	SWATI SUBHADRIKA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
389	D-WP(C)/43527/2026 WP(C)/31064/2026	BINOD KUMAR SINGH VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
390	D-WP(C)/44962/2026 WP(C)/31065/2026	BANAMBAR PRADHAN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
391	D-WP(C)/45259/2026 WP(C)/31066/2026	UPENDRA KHAMARI VS STATE OF ODISHA	GHANASHYAM BANJI VS	// 0 //
392	D-WP(C)/44966/2026 WP(C)/31067/2026	DEEPAK KUMAR PATRA VS SURESH CHANDRA PATTANAYAK	ABINASH BARIK VS	// 0 //
393	D-WP(C)/44853/2026 WP(C)/31068/2026	RAJESH RANJAN MOHANTY VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
394	D-WP(C)/43718/2026 WP(C)/31069/2026	NARAYANA BHUYAN VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	// 0 //
395	D-WP(C)/43106/2026 WP(C)/31070/2026	PARTHABA PADHAN VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
396	D-WP(C)/44951/2026 WP(C)/31071/2026	RAJENDRA KUMAR GOUDA VS STATE OF ODISHA	SUBHENDU KAR VS	// 0 //
397	D-WP(C)/44857/2026	PABITRA KUMAR SAHOO	SRIKAR KUMAR RATH	//

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	WP(C)/31072/2026	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/43307/2026 WP(C)/31073/2026	BHUBANESWAR POWER PLANT MAZDOOR UNION, CUTTACK VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
399	D-WP(C)/43773/2026 WP(C)/31074/2026	NILAKANTHA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
400	D-WP(C)/44858/2026 WP(C)/31075/2026	FIROJ KUMAR AMANTA VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
401	D-WP(C)/43226/2026 WP(C)/31076/2026	BULA NAIK VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
402	D-WP(C)/44449/2026 WP(C)/31077/2026	BASANT BISWAL VS STATE OF ODISHA	TEJASMAN DASH VS	// 0 //
403	D-WP(C)/40072/2026 WP(C)/31078/2026	LAXMIPRIYA SWAIN VS PHOENIX ARC PVT.LTD., MUMBAI	KALPATARU MISHRA VS	// 0 //
404	D-WP(C)/45210/2026 WP(C)/31079/2026	M/S MAA DAKHINAKALI MEDICAL STORE, UDAYAGIRI, KANDHAMAL VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
405	D-WP(C)/42810/2026 WP(C)/31080/2026	BASANTAMANJARI PANDA VS STATE OF ODISHA	UPASANA BAL VS	// 0 //
406	D-WP(C)/44549/2026 WP(C)/31081/2026	KARNA CHANDRA GHADAI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
407	D-WP(C)/43305/2026 WP(C)/31082/2026	SIBALAL MIRDHA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
408	D-WP(C)/45159/2026 WP(C)/31083/2026	NIRUPAMA BEHERA VS	MANAS KUMAR CHAND VS	// 0

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409	D-WP(C)/43796/2026 WP(C)/31084/2026	STATE OF ODISHA PRADIP KUMAR PUROHIT VS	SUJIT KUMAR PATTHNAIK VS	// // 0
410	D-WP(C)/44636/2026 WP(C)/31085/2026	STATE OF ODISHA SKD ASSOCIATES, CUTTACK VS	BRAJA MOHAN SARANGI VS	// // 0
411	D-WP(C)/44466/2026 WP(C)/31086/2026	STATE HEAD, CHOLAMANDALAM INV FIN CO. LTD., CUTTACK PREMNATH MEHER VS	SAHASRANSU SOURAV VS	// // 0
412	D-WP(C)/45125/2026 WP(C)/31087/2026	STATE OF ODISHA ANANYA ROUTRAY VS	RATIKANTA MOHAPATRA VS	// // 0
413	D-WP(C)/44713/2026 WP(C)/31088/2026	DR. NIHAR RANJAN RAY MAHENDRA KUMAR TRIPATHY VS	PRINCEPEE RAY VS	// // 0
414	D-WP(C)/44646/2026 WP(C)/31089/2026	STATE OF ODISHA DR. SUSANT KUMAR MOHANTY VS	DR. BINODA KUMAR MISHRA VS	// // 0
415	D-WP(C)/42935/2026 WP(C)/31090/2026	STATE OF ODISHA SURUCHI MOHANTY VS	JAYANTA KUMAR MAJHI VS	// // 0
416	D-WP(C)/45012/2026 WP(C)/31091/2026	STATE OF ODISHA MANORANJAN MAJHI VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
417	D-WP(C)/44840/2026 WP(C)/31092/2026	REGIONAL MANAGER, RESERVE BANK OF INDIA, BHUBANESWAR DEEPAK KUMAR BEHERA VS	KANANBALA ROY CHOUDHURY VS	// // 0
418	D-WP(C)/43033/2026 WP(C)/31093/2026	STATE OF ODISHA CHAKRADHAR NAYAK VS	PRASANTA KUMAR SATAPATHY VS	// // 0
419	D-WP(C)/44571/2026 WP(C)/31094/2026	AXIS BANK LTD., BHUBANESWAR SANGRAM MURMU VS	SRIKANTA KUMAR NATH VS	// // 0
		STATE OF ODISHA		//

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420	D-ABLAPL/27289/2026 ABLAPL/10965/2026	B.SEKHAR @ BANGARI SHEKHER VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUNUPUR /142 /2026 () //
421	D-ABLAPL/28782/2026 ABLAPL/10966/2026	SUMANTA @ KUNU MENDALI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	DHAMA /162 /2026 () //
422	D-ABLAPL/28787/2026 ABLAPL/10967/2026	SANDHYARANI SETHY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BAMBARI /200 /2026 () //
423	D-ABLAPL/28798/2026 ABLAPL/10968/2026	GIRISH CHANDRA PRUSTY VS STATE OF ODISHA	ANIRUDHA DAS VS	MOTANGA /346 /2026 () //
424	D-ABLAPL/27831/2026 ABLAPL/10969/2026	SURESH HARIJAN @ SURESH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /237 /2019 () //
425	D-ABLAPL/28810/2026 ABLAPL/10970/2026	SANDHYA NAIK @ NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	BERHAMPUR TOWN /247 /2026 () //
426	D-ABLAPL/27833/2026 ABLAPL/10971/2026	GUPTA MALI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /242 /2026 () //
427	D-ABLAPL/28814/2026 ABLAPL/10972/2026	KRISHNA RAO PATRAM @ KISANARAO PATARANG VS STATE OF ODISHA	MANGU NANDY VS	PAPERMETLA P.S. /19 /2026 () //
428	D-ABLAPL/28820/2026 ABLAPL/10973/2026	MUKTESWAR MAJHI VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	/ /0 () //
429	D-ABLAPL/28821/2026 ABLAPL/10974/2026	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ /0 () //
430	D-ABLAPL/27837/2026 ABLAPL/10975/2026	TRINATH MALI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /242 /2026 () //
431	D-ABLAPL/28685/2026	SHAIKH BABULA @ SK. BABULA	PRASANT KUMAR BARIK	PURUNABAZAR /231 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/10976/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/28076/2026 ABLAPL/10977/2026	GURUGOBINDA DAS @ GURUGOVINDA DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	BANSADA /43 /2025 () //
433	D-ABLAPL/28833/2026 ABLAPL/10978/2026	SK KALIM MOHAMMAD VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BASTA /467 /2026 () //
434	D-ABLAPL/28858/2026 ABLAPL/10979/2026	MANIA DAS @ DHIREN DAS VS STATE OF ODISHA	RAKESH BEHERA VS	MARSHAGHAI /353 /2026 () //
435	D-ABLAPL/28138/2026 ABLAPL/10980/2026	SATYA PRAKASH SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL TOWN /558 /2026 () //
436	D-ABLAPL/28869/2026 ABLAPL/10981/2026	PRASANTA SETHY VS STATE OF ODISHA	SARADA PRASANNA MOHARANA VS	MARSHAGHAI /294 /2026 () //
437	D-ABLAPL/28689/2026 ABLAPL/10982/2026	JANI KHAN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /231 /2026 () //
438	D-ABLAPL/28686/2026 ABLAPL/10983/2026	SUMAN BISWAL VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK TOWN /407 /2024 () //
439	D-ABLAPL/28697/2026 ABLAPL/10984/2026	BIJAY KUMAR DAS @ BIJAY DAS @ KARTTIK DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	SINGLA /271 /2026 () //
440	D-ABLAPL/28699/2026 ABLAPL/10985/2026	ARUP HAZRA VS STATE OF ODISHA	APARESH BHOI VS	BHANJPUR /232 /2026 () //
441	D-ABLAPL/27474/2026 ABLAPL/10986/2026	BHAGIRATHI JANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C.,RANPUR(Nayagarh) 2(A)CC/0000071/2018
442	D-ABLAPL/28700/2026 ABLAPL/10987/2026	KISHAN @ KISAN BALIYARSINGH VS	SANTOSH CHANDRA ATABUDHI VS	BANKI /492 /2026 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/28724/2026 ABLAPL/10988/2026	STATE OF ODISHA BABU BEHERA VS	BIKRAM RATH VS	// ATHGARH /224 /2026 ()
444	D-ABLAPL/27679/2026 ABLAPL/10989/2026	STATE OF ODISHA SANTOSH KUMAR SWAIN @ SANTOSH KU. SWAIN VS	JYOTIRMAYA SAHOO VS	// JATNI P.S. /319 /2019 ()
445	D-ABLAPL/27681/2026 ABLAPL/10990/2026	STATE OF ODISHA KANHU CHARAN DAS @ KANHU DAS VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /264 /2023 ()
446	D-ABLAPL/27723/2026 ABLAPL/10991/2026	STATE OF ODISHA ALOK BARAL VS	ASWINI SAHOO VS	// POLASARA PS /239 /2025 ()
447	D-ABLAPL/28090/2026 ABLAPL/10992/2026	STATE OF ODISHA HAREKRUSHNA DASH VS	PRANAB RANJAN CHHATOI VS	// RAJNAGAR /235 /2024 ()
448	D-ABLAPL/28534/2026 ABLAPL/10993/2026	STATE OF ODISHA DEEPAK RANJAN DAS VS	JAGADIP SAHOO VS	// / /0 ()
449	D-ABLAPL/28351/2026 ABLAPL/10994/2026	STATE OF ODISHA INGU KHILA VS	MANGU NANDY VS	// CHITRAKONDA /207 /2026 ()
450	D-ABLAPL/28536/2026 ABLAPL/10995/2026	STATE OF ODISHA GAURAHARI SAHU VS	AKSHAYA KUMAR SAHOO VS	// BIRMAHARAJPUR /38 /2023 ()
451	D-ABLAPL/28773/2026 ABLAPL/10996/2026	STATE OF ODISHA ANKIT PRINCE NAYAK VS	AMLAN SHAKTI PAUL VS	// INFOCITY PS /840 /2026 ()
452	D-ABLAPL/28538/2026 ABLAPL/10997/2026	STATE OF ODISHA GITANJALI NAHAK VS	PADMANAVA JENA VS	// / /0 ()
453	D-ABLAPL/28596/2026 ABLAPL/10998/2026	STATE OF ODISHA DHARMENDRA BHOLA @ JAGA @ DHARMENDRA BHOLO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /158 /2019 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/28375/2026 ABLAPL/10999/2026	BASANTA KUMAR NAYAK VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	PIPLI /568 /2026 () //
455	D-ABLAPL/28597/2026 ABLAPL/11000/2026	HIMANSU BEHERA VS STATE OF ODISHA	SUJIT KUMAR PATTHAIK VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000010/2026
456	D-ABLAPL/28776/2026 ABLAPL/11001/2026	SURESH KUMAR BARIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /148 /2026 () //
457	D-ABLAPL/28539/2026 ABLAPL/11002/2026	DILLIP PARIDA VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /711 /2026 () //
458	D-ABLAPL/28860/2026 ABLAPL/11003/2026	SHUBHAM TRIPATHI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHARIAR /307 /2024 () //
459	D-ABLAPL/28886/2026 ABLAPL/11004/2026	DEEPAK RANJAN JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
460	D-ABLAPL/28897/2026 ABLAPL/11005/2026	NISHANT CHOUDHURY VS STATE OF TAMIL NADU	RAVI SHANKAR SAMAL VS	/ /0 () //
461	D-ABLAPL/28208/2026 ABLAPL/11006/2026	RAMESH CHANDRA PADHI VS STATE OF ODISHA	SANJAY KUMAR DAS VS	/ /0 () //
462	D-ABLAPL/28143/2026 ABLAPL/11007/2026	SAMBHU BEHERA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	BUGUDA /395 /2026 () //
463	D-ABLAPL/28586/2026 ABLAPL/11008/2026	AMARJEET JENA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	/ /0 () //
464	D-ABLAPL/28921/2026 ABLAPL/11009/2026	ANIL SETHI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	SAMBALPUR TOWN /116 /2026 () //
465	D-ABLAPL/28930/2026	SANJAY BARAL	GAYATRI DAS	BALIKUDA /300 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11010/2026	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/28427/2026 ABLAPL/11011/2026	BEBINA NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BANKI /427 /2026 () //
467	D-ABLAPL/28653/2026 ABLAPL/11012/2026	RUDRA MADHAB BEHERA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	BANKI /492 /2026 () //
468	D-ABLAPL/28637/2026 ABLAPL/11013/2026	BISWAJIT BEHERA VS STATE OF ODISHA	ABHAS MOHANTY VS	JAGATSINGPUR /611 /2026 () //
469	D-ABLAPL/28915/2026 ABLAPL/11014/2026	SAROJA PRADHAN @ SAROJ KUMAR PRADHAN VS STATE OF ODISHA	RAGHUNATH SINGH VS	/ /0 J.M.F.C.,SORO(Baleshwar) ICC/0000225/2025
470	D-ABLAPL/26502/2026 ABLAPL/11015/2026	KANHA PARIDA VS STATE OF ODISHA	UMAKANT SAHOO VS	BAIDESWAR /160 /2026 () //
471	D-ABLAPL/28436/2026 ABLAPL/11016/2026	BASANTI BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDIPUR /175 /2026 () //
472	D-ABLAPL/28451/2026 ABLAPL/11017/2026	RABINARAYAN GARNAIK @ RABI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	RENGALI DAM SITE /119 /2026 () //
473	D-ABLAPL/26700/2026 ABLAPL/11018/2026	GIRIDHARI SAMAL @ GIRDHARI SAMAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NISCHINTAKOILI /274 /2026 () //
474	D-ABLAPL/27293/2026 ABLAPL/11019/2026	SMARAJIT MOHANTY VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	MARKAT NAGAR /86 /2026 () //
475	D-ABLAPL/28958/2026 ABLAPL/11020/2026	GITANJALI NAHAK VS STATE OF ODISHA	PADMANAVA JENA VS	CHANDRASEKHARPUR /888 /2026 () //